

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 686  
(To be answered on the 25<sup>th</sup> July 2024)**

**GREENFIELD AIRPORT IN KOTTAYAM**

**686. SHRI ANTO ANTONY**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the status of proposed implementation of Greenfield Airport in Kottayam district, Kerala at present;**
- (b) whether the Government has given in-principal approval for the implementation of the said project and if so, the details thereof;**
- (c) whether the Government has conducted any study with regard to the implementation of the said project and if so, the details thereof;**
- (d) whether the Government has given all clearances;**
- (e) if so, the details thereof and if not, the reasons therefor along with the status of pending clearances; and**
- (f) whether the land acquisition process has been started and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) & (b): On the basis of the recommendations of the Steering Committee on Greenfield Airports, Government of India has granted 'Site Clearance' to Kerala State Industrial Development Corporation (KSIDC) for setting up of an International Greenfield Airport at Kottayam (Sabarimala) on 13.04.2023.**

**KSIDC is required to prepare a Detailed Project Report (DPR) including details like development plan, project cost & funding, traffic projections, timelines for completion of the project etc. Thereafter, prior to commencement of construction works, KSIDC has to submit an application along with DPR to Ministry of Civil Aviation (MoCA) for grant of 'In-Principle' approval.**

**(c) to (f): KSIDC has submitted Final Techno-Economic Feasibility Study (TEFS) Report in June, 2022 and the same was considered in consultation**

**with AAI and DGCA, based on which 'Site Clearance' was granted to the project in April, 2023. Subsequently, the project has also received Defence Clearance/NOC from Ministry of Defence on 30.06.2023.**

**Further, as per the Greenfield Airports (GFA) Policy, 2008, the responsibility of implementation of airport projects including funding of the project, land acquisition, obtaining mandatory clearances, Rehabilitation & Resettlement etc. rests with the concerned airport developer i.e. KSIDC and the State Government of Kerala in this case.**

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